

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./135/2024 (Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM MS
GENERAL INSURANCE COMPANY LTD.

APPLICANT

VERSUS

DAL BAHADUR THAPA AND OTHERS

RESPONDENTS

Date: 04.03.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Rahul Rathi, Advocate.

For Respondents

R-1, R-3 to R-5 Mr. Bhim Shankar Pradhan, Advocate.
 Ms. Sushila Thapa, Advocate.
 Mr. Nawang Tenzing Bhutia, Advocate.

R-2 None present.

R-6 & R-7 None present.

ORDER

Notice issued to Respondents No.2 and 6 served.

Notice issued to Respondent No.7 has been returned unserved with the remarks "not known, R. D. to the sender".

Learned Counsel for the Applicant shall take steps for Respondent No.7.

Mr. Bhim Shankar Pradhan, Learned Counsel enters appearance for the Respondents No.1, 3, 4 and 5, and undertakes to file Vakalatnama within a week. He submits that the Respondent No.2 has passed away during the interim and accordingly seeks to take steps.

Considered.

Let steps be taken.

List on 16-04-2025.

Judge
04.03.2025